

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/4(KB)2022
IA(COMPANIES.ACT)/69(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	AASHIYAAN HOUSING & DEVELOPMENT FINANCEPRIVATE LIMITED
UNDER SECTION	SEC 272 OF THE COMPANIES ACT , 2013

Appearance (via video conferencing/physically)

Mr. Yash Dalmia, Adv.] For the Liquidator in
Mr. Arani Guha, Adv] IA(COMPANIES.ACT)/69(KB)2024.
Mr. Swarup Ghosh, CA] Liquidator For Aashiyaan Housing

ORDER

1. Ld. Counsel for the liquidator present.
2. This application has been filed by the Liquidator to place on record the 2nd Progress Report, which is placed at page 24 onwards of the application. This application is supported by an affidavit which is placed at page 29 onwards of the application. The 2nd Progress Report is taken on record, and, accordingly this application is **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**